

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP(C/ACT)/20/KOB/2022 in CP(C/ACT)/20/KOB/2022
SECTION	241-242 C/ACT
NAME OF PARTIES	K SAMBASIVA SARMA & 4 OTHERS V/S THE KANTHIMATHY PLANTATIONS PVT LTD & 17 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	NINAN & MATHEW ADVOCATES.
RESPONDENTS ADVOCATE/ PROFESSIONAL	PHILIP MATHEW, MARIAM MATTHAI, M A SHAJI, KARTHIKA K J, VINAY MATHEW, MUHAMMED RIYAS A T, PREETHI MOHAN, GAYATRI, RAGHA SUDHA , AKHIL SURESH.

Office
Notes

06 FEB 2023

O R D E R

IA(C/ACT)/82/KOB/2023 in CP(C/ACT)/20/KOB/2022

List the matter for further consideration on **26.02.2024**.

IA(C/ACT)/170/KOB/2022 in CP(C/ACT)/20/KOB/2022

List the matter for further consideration on **26.02.2024**.

IA(C/ACT)/94/KOB/2022 in CP(C/ACT)/20/KOB/2022

List the matter for further consideration on **26.02.2024**.

CP(C/ACT)/20/KOB/2022 in CP(C/ACT)/20/KOB/2022

Learned Counsel, Mr. T K Bhaskar appears virtually on behalf of the Petitioners.

Respondents are represented by Learned Counsel, Mr. Akhil Suresh, Learned Counsel, Mr. Ragha Sudha, Learned Counsel, Mr. M A Shaji and Learned Counsel, Mr. Sriram Venkatavaradhan.

(2)

In the order dated 03.01.2024 passed by this Bench recorded that R8 is stated to have expired, accordingly, Bench directed the Petitioner's Counsel to bring the legal heirs of R8 on record along with the death certificate by way of an affidavit.

Learned Counsel appearing on behalf of the Petitioners submits that necessary compliance has been done and an IA has been filed, however, it is yet to be listed on board. Petitioner Counsel further submits that he will take necessary recourse to get the said IA is listed on board on the next date fixed for hearing.

List the matter for further consideration on **26.02.2024**.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**